NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.114/(MAH)/2009

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES:

D. H. Narayansa

V/s.

M/s. Aries Agro Vet Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M.S. BHARDWAT	Adv fr R 143	Mondon
2)	S. G. Lo Chale	Advifor Pehinoner	Showing

<u>COMMON ORDER</u> <u>T.C.P. No. 114/397-398/CLB/MB/MAH/2009</u> <u>T.C.P. No. 118/163/CLB/MB/MAH/2012</u>

1. Ld. Counsel Mr. Navroze Sirvay, appeared for the Petitioner and Ld. Counsel Mr. M.S. Bhardwaj for Respondent are present. In respect of **Company Application**No. 83/2016, since it was served recently, therefore, time is sought for due reply. Time is granted. It is directed to file reply on or before 27.01.17.

2. The Petitions along with Application to be fixed for hearing on 16.02.2017.

Sd/M. K. SHRAWAT
Member (Judicial)

Dated: 13th January, 2017.